

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1557/2024 in Company Petition IB/184/95/2021
NAME OF THE COMPANY	Indu kuri Sundari & Indu Projects Ltd.
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Indu kuri Sundari & Indu Projects Ltd.
UNDER SECTION	Sec.95

ORDER

IA(IBC)/1557/2024

Present: Mr. Kasi Srinivas, Resolution Professional.

Ld. Counsel Udita Miyan for the Applicant.

This application has been moved for the extension of PIRP period by 30 days w.e.f., 30.07.2024. Keeping in view the submissions made in the application, the PIRP period is extended by 30 days. Accordingly, this application is allowed and disposed of.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)